

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/55/2017

NAME OF THE PETITIONER(S)

: STAND21 FRANCE

NAME OF THE RESPONDENT(S)

: STAND21 EXPORTS (I) PVT LTD & 4 ORS

**UNDER SECTION** 

: 241/242

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

SIGNATURE

REPRESENTATION BY WHOM

1. Aominic S. David For Simu kudan

P. Giridham

Petitioner

Of TO

2. C.N. Niraajan k.p. Dodica.

Respondents 2 to 5 K.P. 0 4--

## <u>ORDER</u>

Counsels for both the parties are present. Counsel for Respondent prayed for more time to file reply. At request, time is enlarged. Put up on 16.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)